

ITEM NO.10

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1477/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 25-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Gopal Shankarnarayanan, Sr. Adv.
Mr. Ashwani Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Shri Manish Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. B.V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(MADHU BALA)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR